

ORDER :

In continuation of this office order dated 23.03.2020, conveyed vide Endst.No.3760 dated 23.03.2020 and keeping in view the prevailing grave situation arising due to outbreak of novel Coronavirus (COVID-19) as well as to comply with the directions of Hon'ble High Court Order dated 30.03.2020 for extension of complete lockdown in India from 01.04.2020 to 14.04.2020, the following Judicial Magistrates of this Sessions Division shall perform the duties rotation-wise as under:-

Headquarters Rewari:

Sr. No.	Name of the Judicial Officer S/Shri/Ms.	Designation	Duty Period
1.	Kapil Rathi	Civil Judge (Senior Division)/ CJM, Rewari	01.04.2020 to 04.04.2020
2.	Jitender Singh	Addl.Civil Judge (Senior Division)-cum-JMIC, Rewari	05.04.2020 to 07.04.2020 & 14.04.2020
3.	Karuna Sharma	Civil Judge (Senior Division)-cum-JMIC, Rewari	08.04.2020 & 09.04.2020
4.	Anuradha	Civil Judge (Senior Division)-cum-JMIC, Rewari	10.04.2020 to 13.04.2020

Sub Division Bawal:

Sr. No.	Name of the Judicial Officer S/Shri/Ms.	Designation	Duty Period
1.	Kavita Yadav	Addl.Civil Judge (Senior Division)-cum-SDJM, Bawal	01.04.2020 to 03.04.2020, 06.04.2020, 07.04.2020, 10.04.2020 and 11.04.2020
2.	Amandeep	Civil Judge (Junior Division)-cum-JMIC, Bawal	04.04.2020, 05.04.2020, 08.04.2020, 09.04.2020 and 12.04.2020 to 14.04.2020

Sub Division Kosli:

Sr. No.	Name of the Judicial Officer Ms.	Designation	Duty Period
1.	Meenakshi Yadav	Addl.Civil Judge (Senior Division)-cum-SDJM, Kosli	01.04.2020 to 14.04.2020

It is further ordered that one official of each Court i.e. Court of undersigned and the Courts of Judicial Magistrates will be on duty during the aforesaid period and the staff of the Court of the Duty Officer shall be present as per the guidelines of his/her Presiding Officer. All the rest of the officials will not attend the Court. All the Judicial Magistrates shall prepare the duty roaster of their Court staff and shall send the same to this office today positively upto 11:00 A.M. So far as, the Officers who are not on duty as well as the staff attached with them are concerned, they shall work from their home during the aforesaid period and will not leave the station and will also make themselves available immediately as and when their services are required.

All concerned be informed accordingly.

Dated: 01.04.2020


(Dinesh Kumar Mittal),
District & Sessions Judge,
Rewari.

Endst.No. 3856 /


Dated 01-04-20

Copy forwarded to the following for information and necessary action:-

1. All the Judicial Officers posted in Rewari Sessions Division for information and necessary compliance and also to communicate this order amongst all concerned official(s) of their court/office.
2. The President, District Bar Associations, Rewari, Bawal & Kosli.

Be uploaded on web-site.


(Dinesh Kumar Mittal),
District & Sessions Judge,
Rewari.

Attested

Superintendent
District & Sessions Court
Rewari 01/04/20